CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

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ORDER SHEET

ORDERS OF THE TRIBUNAL

11.07.2011

OA 239/2011

Mr.Rahul Kumar, counsel for applicant.

Learned counsel for the applicant submits that he wants to withdraw the OA with liberty to file a fresh OA. As such, the same is dismissed as withdrawn.

Anil Kuma.

(Anil Kumar) Member (A) (Justice K.S.Rathore) Member (J)

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Sour

coly given vide 1006 12/7/11